

**IN THE INCOME TAX APPELLATE TRIBUNAL,  
KOLKATA 'C(SMC)' BENCH, KOLKATA  
[Virtual Court Hearing]**

**Before Shri P.M. Jagtap, Vice-President**

**I.T.A. No. 575/KOL/2020  
Assessment Year: 2010-2011**

***Vindhyawasini Refractories Pvt. Limited,.....Appellant  
41, Netaji Subhash Road,  
Raniganj, Burdwan--713304  
[PAN:AACCV0783E]***

***-Vs.-***

***Assistant Commissioner of Income Tax,.....Respondent  
Circle-3, Asansol,  
Aayakar Bhawan, Sahana Apartment,  
Lower Chelidanga,  
Asansol-713304, West Bengal***

**Appearances by:**

*Shri Harsh Vardhan Bhardwaj, C.A., appeared on behalf of the assessee  
Shri Jayanta Khanra, JCIT, Sr. D.R., appeared on behalf of the Revenue*

Date of concluding the hearing : August 02, 2021

Date of pronouncing the order : August 02, 2021

**O R D E R**

This appeal filed by the assessee is directed against the order of Id. Commissioner of Income Tax (Appeals), Asansol dated 28.08.2020.

2. In this case, The Director of the assessee-company has moved an application dated 29.07.2021 seeking withdrawal of this appeal on the ground that they have decided to settle the dispute involved in the said appeal under the Direct Tax Vivad Se Vishwas Act, 2020. The assessee has duly filed the declarations in Form No. 1 and Form No. 2 and the Designated Authority has issued the certificate in Form No. 3 as per Section 5(1) of the Scheme accepting the assessee's declaration under the same Scheme.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, the permission as sought by the Director of the assessee-company is granted and this appeal of the assessee is dismissed as withdrawn.

**4. In the result, the appeal filed by the assessee is dismissed as withdrawn.**

Order pronounced in the open Court on August 02, 2021.

Sd/-

**(P.M. Jagtap)**  
**Vice-President**

**Kolkata, the 2<sup>nd</sup> day of August, 2021**

- Copies to :
- (1) **Vindhyawasini Refractories Pvt. Limited,**  
**41, Netaji Subhash Road,**  
**Raniganj, Burdwan--713304**
  - (2) **Assistant Commissioner of Income Tax,**  
**Circle-3, Asansol,**  
**Aayakar Bhawan, Sahana Apartment,**  
**Lower Chelidanga,**  
**Asansol-713304, West Bengal**
  - (3) **Commissioner of Income Tax (Appeals), Asansol,**
  - (4) **Commissioner of Income Tax ,**
  - (5) **The Departmental Representative**
  - (6) **Guard File**

*By order*

*Senior Private Secretary/DDO,*  
*Income Tax Appellate Tribunal,*  
*Kolkata Benches, Kolkata*

**Laha/Sr. P.S.**